

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Guntur Multi Packaging Industries Private Limited Date of Commencement of Liquidation: 08-08-2022; List of Stakeholders as on Date: 30-09-2022; Name of IP: SIVA SAI HARI BHASKAR NETI; Process Number: 1; Last 5 digitof registration number: 13468

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	9	1269404	7	1135744			133660	NA
2	Liquidation costs incurred till date	1	50490					50490	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1043695			1043695			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	25311174	6	14553648			10757526	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		18	27674763	13	15689392	1043695		10941676	